

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

TC.P No. 02/(MAH)/2016  
CA No. 107/2016

CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)


SHRI V. NALLASENAPATHY  
MEMBER (T)


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 23.11.2016

NAME OF THE PARTIES: M/s. Milestone Development Ltd.  
V/s.  
M/s. Richa India Infra Development Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and  
241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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01.	Dhruv Joshi i/b. Wadia Chand & Co. for R1	Advocate	
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02.	Manasi Vyasar i/b Shukla & Associates for the petitioner	Advocate	
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**Order**  
CA No. 107/397-398/NCLT/MB/MAH/2016 in  
CP No.02/397-398/CLB/MB/MAH/2016

At request of the parties, list this matter for hearing 10.1.2017

sd/-  
**B.S.V. PRAKASH KUMAR**  
Member (Judicial)

sd/-  
**V. NALLASENAPATHY**  
Member (Technical)